

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 1861
TO BE ANSWERED ON 07.03.2018**

SABARI RAIL PROJECT

1861. SHRI ANTO ANTONY:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Government has any information regarding the present status of the Sabari Rail project in Kerala;**
- (b) if so, the details thereof;**
- (c) whether the Government has any record regarding the amount earmarked in the last three budgets and the money spent for the works under the Sabari Project during the same period;**
- (d) if so, the details thereof, year-wise and category-wise;**
- (e) whether it is a fact that the paltry budgetary outlays has adversely affected the implementation of the said project; and**
- (f) if so, the steps being taken by the Government in this regard?**

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI RAJEN GOHAIN)

(a) to (f): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (f) OF UNSTARRED QUESTION NO. 1861 BY SHRI ANTO ANTONY TO BE ANSWERED IN LOK SABHA ON 07.03.2018 REGARDING SABARI RAIL PROJECT.

(a) to (f): Work on Angamali-Kaladi section (7 Km) has been taken up. However, work on this section is stuck for want of land acquisition of small patch of 0.6 Ha land for Railways.

Details of year-wise funds allocated for Angamali-Sabarimala new line project during the last three years & current year and expenditure incurred upto March, 2017 are as under:-

(in crore)

Outlay 2014-15	Outlay 2015-16	Outlay 2016-17	Expenditure incurred upto March, 2017	Outlay 2017-18
20	5	40	218.45	213.59

Completion of projects depends on a number of factors such as acquisition of land, forestry and wildlife clearances, shifting of various utility services, construction of Road Over Bridges/Road Under Bridges by road maintenance departments, apart from availability of adequate funds.

Due to abnormal increase in land cost and delay in finalization of alignment due to protest by local people, the project cost has increased to 2815 crore and therefore, Government of Kerala has been requested to convey their consent to share atleast 50% cost of the project.
